

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:394  
ANSWERED ON:30.07.2009  
PRE-FLIGHT ALCOHOL TEST  
Reddy Shri Mekapati Rajamohan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the cockpit and cabin crew members have been found/ detected to be alcohol positive before proceeding for flight and during flight;
- (b) if so, the details of incidents reported during the last three years and the current year;
- (c) the action taken against such erring crew members as per the prescribed procedure;
- (d) whether the Government proposes to make pre-flight alco test mandatory; and
- (e) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) to (e):- A Statement is laid on the Table of the House.

Statement referred to in the Lok Sabha Starred Question () No. 394 for 30-07-2009 regarding `Pre-Flight Alcohol Test`.

(a) and (b):- For the period 2006 till date, 196 Alco positive cases were reported to Directorate General of Civil Aviation.

(c):- Any crew member found Alco - positive is immediately grounded for a period of upto six weeks as per procedures given in the Operations Manual of the concerned airlines, along with loss of pay and allowances. In cases of repetition, severe action, such as termination or withdrawal of other privileges, is also taken.

(d) and (e):- Pre-flight medical test of aircrew is mandatory, which includes Alco - Sensor checks on random basis.